Annexure – 7

Name of the corporate debtor: DCP India Private Limited; Date of commencement of CIRP: 27/09/2022; List of creditors as on: 07/12/2022

List of operational creditors (Government dues)

(Amount in Rs.)

Sl.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
	Department of Trade & Taxes/Delhi GST	Department of Trade & Taxes (Delhi GST), Govt. of N.C.T. of Delhi vyapar Bhawan, I.P. Eastate, New Delhi – 110002		17-11-2022	1,09,37,298		Government Dues			No	No				1,09,37,298.00	The Claimant filed Form 'B' Only without any supporing documents / evidences and requested to provide more documentary evidences for verification of Claim
	Assessing Authority, Sonepat (Excise & Taxation Department, Govt. of Haryana), Sonepat	Excise & Taxation Officer-Cum Assessing Authority, Ward-2, Sonepat, Near Mapsko City, Sector-27, Sonepat, Haryana - 131001		30-11-2022	25,82,59,562		Government Dues			No	No				25,82,59,562.00	The Claimant filed Form 'B' with some partial documents and requested to provide more documentary evidences for verification of Claim